

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	Nandkishor Vishnupant Deshpande Kaustav Som Arjun Krishnan-R1

### For Directions

2.	Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. SREI Equipment Finance Ltd. & Anr.  <b>With</b>	Ravi Bharuka	Abhijeet Sinha Dipen Chatterjee Rusha Mitra Shreys Edupuganti-R1
3.	Comp. App. (AT) No. 34 of 2021	Brickworks Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1
4.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	Rusha Mitra

### For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2
6.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.	Dhruv Gupta	
7.	Comp. App. (AT) (Ins) No. 484 of 2021	Dhananjay Krishnanath Gaikwad Vs. Gaurav Ashok Adukia & Ors.	Aaditya Pande	

<b>8.</b>	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	
<b>9.</b>	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	

**For Admission (After Notice)**

<b>10.</b>	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	Fereshte Sethna Abhishek Puri-R1 & R3 Arjun Sheth-R4
------------	-----------------------------------	---	----------------	---

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projests, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	Nitin Mishra Rahul Chitnis
<b>12.</b>	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	Dhaval S. Deshpande-R1 & R3 Vishram Narayan Panchpor Amir Arsiwala-R2

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar